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arguments and concluded at 12.20 P.M. Mr. N N Goswami, learned senior counsel, thereafter, made his submissions till 12.40 P.M. Mr. O P Sharma and Mr. P S Narasimha, thereafter, made their rejoinder-submissions for a few minutes.

Arguments concluded.

Delay in filing/refiling SLPs condoned.

Judgment reserved.

(D.P. Walia)  
Court Master

(S. Krishnan)  
Court Master

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LIST OF BOOKS@@

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SLP(C) No. 11687/2000 etc. (CAV on 21.1.2003)

1. Land Acquisition Act.
2. Requisition and Acquisition of Immovable Property Act.
3. 1995 (1) SCC 292.
4. 1996 (1) SCC 477.
5. 2002 (7) SCC 657.
6. 1997 (6) SCC 607.
7. 1998 (2) SCC 467.
8. 1973 (1) SCC 500.
9. AIR 1959 SC 488.
10. 1993 (Supp. 2) SCC 149.
11. 1986 (1) SCC 581.
12. 1995 (4) SCC 683.